RAJYA SABHA

- (b) No, Sir.
- (c) Does not arise.
- (d) No, Sir.

Steps to promote archery

†1977. SHRI ONKAR SINGH LAKHAWAT: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the steps being taken by Government for promotion and popularity of archery in the country; and
 - (b) the plan of Government to promote archery in Rajasthan?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRITH. CHAOBA SINGH): (a) The promotion of the game of Archery in the country is the responsibility of the conerned National Sports Federation *i.e.* Archery Association of India which is an autonomous organization. However, Department of Youth Affairs and Sports through its operational wing *i.e.* Sports Authority of India (SAI) supplements the efforts of Archery Association of India (AAI) by providing assistance in training, technical and scientific inputs, organization of coaching camps, foreign exposure, providing foreign coaches etc. The talent spotted in archery is being trained at Army Boys sports company, SAI Training Centres and under special Area Games scheme of SAI.

(b) A sports is in the "State" List of the Constitution, the promotion of the game in a particular state is the responsibility of concerned State Govt./State Association. However, the archers select from Rajasthan are admitted in SAI training centre at Delhi.

Helping youths in sports

1978. SHRI DRUPAD BORGOHAIN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) how does his Ministry help youths of Assam in respect of sports;
- (b) whether there is any new plan to help them; and

[†]Original notice of the question was received in Hindi.

(c) what are the fields where his Ministry can help a state?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRITH. CHAOBA SINGH): (a) Central Government does not implement any scheme or programme for any particular State. However, following schemes are implemented for the youth of all States including Assam, for development of sports:

- (i) Rural Sports Programme: Under the scheme, financial assistance is provided to organise State level tournaments. In order to broad-base game and sports in the otherwise neglected areas of the North Eastern States and to tap the hidden talent which is in abundance there, the Government is organising North-East Sports Festival every year in the North-East States turn by turn.
- (ii) Promotion of Sports and Games in Schools: Under the scheme financial assistance is given to the State/UT Governments for organisation of District and State level school tournaments.
- (iii) National Sports Championsips for Women: Under the scheme sports festivals for women sports persons are organised in various states every year through the Sports Authority of India.
- (iv) Sports Scholarship Scheme: Under the Scheme sports persons are given State level, National level, University and College level scholarships, which are provided through Sports Authority of India. The scheme also provides special scholarship for women.
- (b) No, Sir.
- (c) Besides the programmes/schemes mentioned in reply to part No. (a) above, a State can also be assisted for creation of sports infrastructure under the following schemes:
 - (i) Grants for creation of Sports Infrastructure.
 - (ii) Grants for promotion of Sports in Universities and Colleges; and
 - (iii) Grants for installation of Synthetic Playing Surfaces.